

Sundaram Mahadeo Autoworld Pvt Ltd**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.**

Category: List of Operational creditors (Government Dues)

Date of Commencement of CIRP: 20-01-2023; List of Creditors is Pursuant to claims received and updated as on 26-08-2023

(Amount in ₹)

S.No	Details of Claimant		Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					Amount of contingent claim
1	Employees State Insurance Corporation	Autonomous Body under the Ministry of Labour and Employment	02.06.2023	915263.00	382933.73	Dues towards non-payment of contribution by company and interest thereof	-	-	-	-	-	-	532329.27	-	Note 1
2	Assistant Commissioner of Taxes, Tezpur Unit, Taxation Department, Assam	Autonomous Body under the Ministry of Finance	17.05.2023 (Form B date) 18.07.2023 (Receipt date)	15980402.00	14839277.10	VAT, Entry Tax and GST dues	-	-	-	-	-	-	-	1141124.90	Note 2
TOTAL				16895665.00	15222210.83								532329.27	1141124.90	

Note 1

Based on the information and documents available, the best estimate of the amount claimed has been made for the same.

Note 2

The total amount claimed in Form B submitted by the department is at variance with the supporting documents submitted. The variance has been communicated to the department and a revised Form- B has been requested. Should the same along with required further clarifications be received, the claims will be further verified and the amount claimed will be accordingly updated. Currently, the total as stated in the claim form, that was able to be verified, is being reflected above. Further, the balance amount under-verification will be verified once required details/ clarifications are provided by the department.